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Title: Introduction of the Constitution (Amendment) Bill, 2015. (Amendment Of Article 371)

SHRI CHANDRAKANT KHAIRE (AURANGABAD): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide further to amend the Constitution of India."

The motion was adopted.

SHRI CHANDRAKANT KHAIRE: I introduce the Bill.

16.08 Â½ hours